BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C, P.No. 838/2011

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

Name	of the Company	Dr. Pramod Kanoi & Ors	sVs-Anudarsh Properties (P) I	_td & Ors.
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mr. K. N. Jan. Adm Repuy

18. 2+3 13/11/19

Deeporath Ray Charley

Proceens it Ray

A. P. Gomes Adv

Aroup Nath Jahattachangge.

Bayani Dan. Advocati:

- for Petitionem.

Fin ...

: 2:

ORDER

Ld. Counsels for the petitioners as also respondents are present.

Both sides are directed to file written statements within 3 weeks from today with a copy to the opposite party.

List on 18.12.2017 for argument.

(Jinan K.R.)

Member (J)

(V.P. Singh) Member (J)